

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7001

ANSWERED ON:12.05.2005

INCIDENTS OF PILFERAGE FROM GOODS TRAINS

Kaushal Shri Raghuvir Singh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware of the incident of pilferage of diesel from a goods train stopped near Barkera village falling between the stations of Kurtasi and Garoth in the Kota-Nagda Railway section;
- (b) if so, the details thereof;
- (c) the steps taken by the Government in this regard;
- (d) the number of cases of pilferage of diesel and other items from goods trains reported during the last three years, till date, zone-wise and division-wise;
- (e) the action taken / to be taken by the Railways in respect of those cases; and
- (f) the measures taken / to be taken to check recurrence of such incidents and to provide security in goods trains?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Yes, Sir. On 5-4-2004, at around 2315 hours, a goods train was stopped by miscreants at KM No.803/20-24 between Kutlasi and Garoth Railway Stations of Kota Division over West Central Railway and diesel was pilfered from a tank wagon.

(c): On getting information, Railway Protection Force personnel of Shyamgarh reached the spot and recovered 250 litres of diesel valued Rs.6,050/- and arrested 8 miscreants. On further enquiry from destination station, total shortage of 8,826 litres petrol, 2,079 litres kerosene and 6,039 litres diesel, valuing Rs.4,86,738/- was found short. A case vide crime No.2/2005 was registered under section 3 of the Railway Property (Unlawful Possession) Act against the arrested miscreants.

(d) A Zone-wise statement showing the cases of pilferage/theft of Booked Consignments during the last three years i.e. 2002, 2003, 2004 and 2005 (upto 31st March) is enclosed as Annexure-I.

(e): The cases are registered and thoroughly investigated. Offenders are effectively prosecuted under the Railway Property (Unlawful Possession) Act.

(f): The following preventive steps are being taken to prevent theft/pilferage of booked consignments:-

1. Escorting of trains carrying valuable consignments over vulnerable sections as far as possible.
2. Intensive beat patrolling in yards and other affected areas/sections.
3. Joint checking at interchange points to take stock of the condition of wagons/seals, carrying consignments. Whenever interference is noticed, previous units are alerted to detect the crime.
4. Railway Protection Force personnel are also deployed to collect criminal intelligence to work out the cases and to track down the offenders.
5. Close coordination between Railway Protection Force, Government Railway Police and local police is maintained at various levels to exchange intelligence on crime, to apprehend criminals and receivers of stolen property.
6. Based on criminal intelligence, raids and searches are conducted against criminals/receivers of stolen property to bring them to book.